

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in CRL. REV.P/37/2024/(Filing No.)**

SANTOSH KUMAR CHETTRI

APPLICANT

*VERSUS*

KAMLESH CHETTRI

RESPONDENT

**Date: 14.11.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant      Mr. Abhinav Kant Jha, Advocate.

**ORDER**

Learned Counsel for the Applicant seeks further time to take steps with regard to furnishing the address of the Respondent.

List on 12-12-2024, by which date it is expected that the Applicant will have taken necessary steps.

**Judge**  
14.11.2024